

DR. CHANDRA SHEKHAR TRIPATHI : As the hon. Minister has said 292 applications were left and allotments have been made to 270 of them, but they have not been given possession so far. The people got their registration done in 1976. Eight years have since passed and if such a long time is taken in giving possession, how can the country make progress speedily ?

I request the hon. Minister that the pace of the work which is very slow should be accelerated because the allotment to these people has been made on paper, but they have not been given actual possession of the plots. Arrangement should be made to dispose of the work as soon as possible so that further progress is made in this regard.

MR. SPEAKER : This is a request, not a question.

SHRI ABDUL GHAFOOR : Keeping his request in view, I have said that the work will be completed between 30th June and 30th September.

[English]

Use of Computers to Monitor Rural Development Programmes

*331. **KUMARI PUSHPA DEVI :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have a proposal to use computers to solve rural development problems ;

(b) whether any strategy has been prepared therefor ; and

(c) the steps taken to use computers in monitoring the implementation of rural development Programmes.

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). It is proposed to use computer for the purpose

of processing data at the Centre for monitoring various rural development programmes.

KUMARI PUSHPA DEVI : I am glad to know from the reply that the Union Agriculture and Rural Development Ministries have decided to go in for computerised management information system at various levels to quicken the pace of implementation of rural development programmes. I would like to know whether such computerisation system had earlier been taken up on an experimental basis in some States and if so, the result thereof and the States where such programme had been taken up.

SHRI CHANDULAL CHANDRAKAR : After studying various aspects, the Department of Rural Development has made a proposal for a pilot project to be initiated in the Seventh Five-Year Plan. To start with pilot projects in ten districts, one each in a State in different regions, would be taken up as Central sector scheme with 100 per cent financing during 1985-86. On successful completion of the pilot projects the scheme is planned to be expanded to more districts in a phased manner during the subsequent years of the Seventh Plan on the basis of equal cost sharing in the Centre and the States.

SHRIMATI PUSHPA DEVI : Is it a fact that the Computer system will lead to unemployment of low level workers and if so, to what extent and also how far such a system will be able to provide jobs to the skilled personnel ?

SHRI CHANDULAL CHANDRAKAR : The fact is that nobody would be unemployed out of this. In fact, it will be helping a lot because rural development programmes constitute very huge figures. Only by having computers we will be able to have a data processing ; at the same time we will be able to know what are the things how the things are taking shape. There will be no question of any unemployment by this computer at all.

PROF. MADHU DANDAVATE : The unemployed can be used for the manufacture of computer.

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : No, Sir. They can be used for better things.

[*Translation*]

Production of Vanaspati by Gaesh Flour Mills, Kanpur

*332. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the monthly production of Vanaspati Ghee No. 1 in Genesh Flour Mills, Kanpur; and

(b) the basis on which it is distributed along with the number of distributors ?

[*English*]

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The average monthly production of M/s. Hindustan Vegetable Oils Corporation (Ganesh Flour Mills), Kanpur is around 2,500 M.T.

(b) The Kanpur Unit of the Corporation distributes Vanaspati on the basis of assessed demand through 435 wholesale stockists and 9 depots.

[*Translation*]

SHRI NARESH CHANDRA CHATURVEDI : I want to know from the hon. Minister the V.I.P. quota for this distribution along with the names of V.I.Ps. ?

[*English*]

RAO BIRENDRA SINGH : There is no V.I.P. quota as such, as far as I know. But if there is any specific complaint which the hon. Member has about discrimination being exercised as between the stockists and persons receiving vanaspati from this mill, I shall look into it.

[*Translation*]

SHRI JAGDISH AWASTHI : Mr.

Speaker, Sir, the hon. Minister is aware.....

MR. SPEAKER : You have usurped the permission to speak !

[*English*]

PROF. MADHU DANDAVATE : Sir, he believes in self-reliance.

[*Translation*]

SHRI JAGDISH AWASTHI : Is the hon. Minister aware that at the time of public functions or on the occasion of marriages, etc., one has to buy Vanaspati ghee in the black market and its price increases leading to loss to the people ? Will the hon. Minister make arrangements whereby the public could get vanaspati ghee at reasonable rates on the occasion of marriages or festivals ?

RAO BIRENDRA SINGH : Mr. Speaker, Sir, Government always tries to increase the production of Vanaspati during the peak season of marriages and festivals and for that purpose additional quota is also allotted to the mills. There is no doubt that, at times, shortage is created, excessive price is charged, but Government have entered into voluntary agreement with the manufacturers and prices are fixed in accordance with that agreement. At the same time, we also keep a watch, particularly, we impress upon the State Governments and district administrations time and again to report the cases of over-charging to us and to take action against such persons, so that we may not supply imported oil to such mills in future and may take other action also against them.

MR. SPEAKER : You can cut Shri Anjiah's quota.

[*English*]

**Educated Unemployed Registered
with Employment Exchanges**

*334. SHRI JITENDRA PRASADA : Will the MINISTER OF LABOUR be pleased to state :